



2026:AHC:40071-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 29997 of 2025

Manoj Maurya

.....Petitioner(s)

Versus

State Of U.P And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Bimla Prasad
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.

HON'BLE ACHAL SACHDEV, J.

1. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.

2. In view of the above, this writ petition is dismissed as withdrawn.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 23, 2026

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